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Title: Introduction of the Taxation Laws (Amendment) Bill, 2017.

THE MINISTER OF FINANCE, MINISTER OF CORPORATE AFFAIRS AND MINISTER OF DEFENCE (SHRI ARUN JAITLEY):

Hon. Speaker Madam, I beg to move for leave to introduce a Bill further to amend the Customs Act, 1962, the Customs Tariff Act, 1975, the Central Excise Act, 1944, the Finance Act, 2001 and the Finance Act, 2005 and to repeal certain enactments.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Customs Act, 1962, the Customs Tariff Act, 1975, the Central Excise Act, 1944, the Finance Act, 2001 and the Finance Act, 2005 and to repeal certain enactments."

The motion was adopted.

SHRI ARUN JAITLEY: I introduce** the Bill.